

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 20th July, 2019 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 34 of 2019

A Bill further to Amend the Tamil Nadu Agricultural University Act, 1971.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the seventieth year of Republic of India as follows:-

1. (1) This Act may be called the Tamil Nadu Agricultural University (Amendment) Act, 2019. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu
Act 8 of 1971.

2. In section 18 of the Tamil Nadu Agricultural University Act, 1971 in sub-section (2), under the heading "Class I - *Ex-officio*", for clauses (g) and (h), the following clauses shall be substituted, namely:- Amendment of Section 18.

"(g) Chief Conservator of Forests;

(h) Commissioner or Director of Agricultural Marketing and Agri Business; and

(i) Registrar."

STATEMENT OF OBJECTS AND REASONS.

In the recent times, a lot of developments have happened in the area of processing and value addition of agricultural produce, which have direct relevance to Agricultural Marketing and Agri Business. The perishable commodities of agriculture require pre and post harvest research and development, wherein the Agricultural Marketing Department plays a crucial role. Interaction of Marketing Research Scientists of the Tamil Nadu Agricultural University with the Development officials of Agricultural Marketing Department will certainly complement the farming venture to become a profitable venture.

2. It is therefore considered that it is highly imperative to involve the Commissioner of Agricultural Marketing and Agri Business in the Management of the Tamil Nadu Agricultural University. Hence, it has been decided to include the Commissioner or Director of the Agricultural Marketing and Agri Business as a member of the Board of Management of the Tamil Nadu Agricultural University.

3. Accordingly, the Government have decided to amend the Tamil Nadu Agricultural University Act, 1971 (Tamil Nadu Act 8 of 1971) suitably.

4. The Bill seeks to give effect to the above decision.

R. DORAICKANNU,
Minister for Agriculture.

K. SRINIVASAN,
Secretary.